

Defective Case Register from 2024-01-04 to 2024-01-04

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|------------------|----------------------------------|-------------------|---|
| 1 | D-FAO/136/2024 | SOMNATH ROY | 2024-01-04 | 24-LIMITATION NOT IN TIME / EXPIRED. LIMITATION PERIOD DELAY OF 15 DAYS |
| 2 | D-MACA/68/2024 | KAPILA CHARAN NAYAK | 2024-01-04 | PUT UP FOR S.R. AFTER FILING OF C.C OPY OF JUDGEMENT DT 28-06-2023 |
| 3 | D-WP(C)/260/2024 | BEDA PRAKASH PANDA | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 4 | D-WP(C)/315/2024 | KHIROD CHANDRA MAJHI | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS AND DATE OF EVENTS NOT FURNISHED. |
| 5 | D-WP(C)/320/2024 | AJAY KUMAR TRIPATHY | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. WELFARE FUND RS.50/- TO BE PAID. ADDRESS TO HONBLE COURT IS NOT PROPER. |
| 6 | D-WP(C)/244/2024 | RAMDAS ACHARY | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 7 | D-WP(C)/287/2024 | BIREN SANKAR TRIPATHY | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. LOGO IS WANTING |
| 8 | D-CONTC/59/2024 | ADV | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. CAUSE TITLE IN ORDER BUT NAME OF OP NO 2 TO 4 NOT FURNISHED |
| 9 | D-WP(C)/317/2024 | CHANDAN MISHRA | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. ADDRESS TO HONBLE COURT NOT PROPER 2. SYNOPSIS DATE OF EVENTS NOT FURNISHED |
| 10 | D-WP(C)/429/2024 | TRILOCHAN PANIGRAHI | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.T NOT PROPERLY ADDRESSED 2. DATE OF MEMO DTD 6.2.20 UNDER ANNX 4 NOT TALLY WITH INDEX AND PARA 4 OF THE PETITION |
| 11 | D-WP(C)/371/2024 | BRAJA MOHAN SARANGI | 2024-01-04 | SYNOPSIS DATE OF EVENTS NOT FURNISHED |

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| 12 | D-WP(C)/337/2024 | BIDESHI KUMAR GHADEI | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | D-CRLA/294/2024 | DEVASHIS PANDA | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 14 | D-WP(C)/258/2024 | BRUNDABAN ROUT | 2024-01-04 | 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 | D-WP(C)/367/2024 | BRAJA MOHAN SARANGI | 2024-01-04 | SYNOPSIS DATE OF EVENTS NOT FURNISHED |
| 16 | D-CONTC/57/2024 | ADV | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 | D-WP(C)/319/2024 | KHIROD CHANDRA MAJHI | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. ADDRESS TO HONBLE COURT IS NOT PROPER 2. SYNOPSIS DATE OF EVENTS NOT FURNISHED |
| 18 | D-WA/75/2024 | SAIBRATA RATH | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME 24-LIMITATION NOT IN TIME / EXPIRED. 2 DAYS DELAY. |
| 19 | D-MACA/28/2024 | ADAM ALI KHAN | 2024-01-04 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 20 | D-WP(C)/233/2024 | SUDHANSU SEKHAR PATI | 2024-01-04 | 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED CERTIFIED COPY OF ANNEX-7 NOT FILED, SYNOPSIS NOT FILED |
| 21 | D-WP(C)/316/2024 | KHIROD CHANDRA MAJHI | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ADDRESS TO HONBLE COURT IS NOT PROPER. SYNOPSIS AND DATE OF EVENTS NOT FURNISHED. |
| 22 | D-MACA/32/2024 | PRASANTA KUMAR MAHALI | 2024-01-04 | 16-PETITION/APPEAL NOT IN TIME 1. DELAY OF 31 DAYS 2. DCF OF RS. 22905/- TO BE PAID 3. STATUTORY DEPOSITE NOT MADE |
| 23 | D-WP(C)/282/2024 | LUCKY MOHANTY | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 24 | D-WP(C)/263/2024 | SUKANTA KUMAR NAYAK | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS DATE CHART NOT FILED |
| 25 | D-WP(C)/434/2024 | BISHNUPRASAD RATH | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 26 | D-WP(C)/249/2024 | SUKANTA KUMAR NAYAK | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PG. 19 IS NOT LEGIBLE. SYNOPSIS AND DATE CHART NOT FILED. |
| 27 | D-WP(C)/338/2024 | BIDESHI KUMAR GHADEI | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | D-CRLMA/182/2024 | SASIM AMITAV PATTNAIK | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 29 | D-WP(C)/318/2024 | SRINIVAS MOHANTY | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 2 OF I.A. NOT SIGNED BY ADV |
| 30 | D-WP(C)/261/2024 | SUKANTA KUMAR NAYAK | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS DATE CHART NOT FILED |
| 31 | D-WP(C)/223/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 32 | D-CRLA/305/2024 | DEBASHIS MITRA | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. LAA WELFARE FUND FEE RS. 10/- NOT PAID 2.HOLOGRAM OF RS. 50/- NOT PAID 3. SYNOPSIS DATE CHART NOT FILED 4. NOT PROPERLY ADDRESSED IN C.T. |
| 33 | D-WP(C)/262/2024 | BEDA PRAKASH PANDA | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AGE OF PETNR. DIFFERS FROM THE AGE OF DEPONENT IN C.T. |
| 34 | D-WP(C)/325/2024 | AJAY KUMAR TRIPATHY | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 1. WELFARE FEE OF RS 50 /- NOT PAID IN V.NAMA 2.ADDRESS TO THE HONOURABLE COURT NOT PROPER |
| 35 | D-WP(C)/259/2024 | BEDA PRAKASH PANDA | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 36 | D-CONTC/95/2024 | SARBESWAR BEHERA | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 37 | D-MACA/24/2024 | PRASANTA KUMAR MAHALI | 2024-01-04 | 16-PETITION/APPEAL NOT IN TIME 1. DELAY OF 7 DAYS 2. DCF OF RS. 8590/- TO BE PAID 3. NAME OF THE ADV. NOT IN CAPITAL 4. STATUTORY DEPOSITE NOT MADE 5. SYNOPSIS AND DATE CHART NOT FILED |
| 38 | D-WP(C)/255/2024 | BEDA PRAKASH PANDA | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | D-WP(C)/230/2024 | LAXMIKANTA MOHANTY | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 15-ALL PAPERS NOT PROPERLY SIGNED. 1. LOGO IS WANTING 2. PAGE 5 NOT SIGNED BY ADV. |
| 40 | D-CRLA/285/2024 | PRASANTA KUMAR SAHOO | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. CAUSE TITLE NOT ADDRESSED PROPERLY. |
| 41 | D-WP(C)/266/2024 | MANOJ KUMAR PANDA | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 42 | D-RPFAM/104/2024 | SANATAN DAS | 2024-01-04 | PUT UP FOR S.R AFTER FILING OF C.COPY OF IMPUGNED JUDGEMENTDTD 4.10.2023 |
| 43 | D-CRLA/277/2024 | PRAMOD KUMAR BOHIDAR | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 16-PETITION/APPEAL NOT IN TIME 1. DELAY OF 4 DAYS 2. THE NAME OF THE LD. COUNSELS FOR APPELLANT INDICATED BUT NOT IN CAPITAL LETTER 3. LIST OF DATES AND EVENTS NOT SIGNED BY THE LD. COUNSEL FOR THE APPALLENT 4. SPL. G.R. CASE NO WRONGLY MENTIONED IN BEING AGGRIEVED PORTION AT PAGE 4 |
| 44 | D-CONTC/94/2024 | ADV | 2024-01-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |

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| 45 | D- WP(C)/267/2024 | ASHWINI KUMAR DAS | 2024-01- 04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 04-01-2024 (CASES FILED BEFORE 2024)**

| Sl no . | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|----------------|----------------------|--------------------|---|---|
| 1 | WA/3199/2023 | WA/3199/2023 | SIDHARTA MISHRA | OTHERS. PUT UP FOR S.R AFTER FILING OF C.COPY OF IMPUGNED ORDER AT ANNEX 3 |
| 2 | WA/3217/2023 | WA/3217/2023 | TARUN PATNAIK, A.S.C. | OTHERS. DATE CHART IS NOT ALPHABETICALLY PAGINATED |
| 3 | WP(C)/41522/2023 | WP(C)/41522/2023 | DR. BINODA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 4 | CRLMP/2580/2023 | CRLMP/2580/2023 | SATYAJIT MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 5 | ARBP/92/2023 | ARBP/92/2023 | SARADA PRASANNA SARANGI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 6 | CRLMP/2579/2023 | CRLMP/2579/2023 | HRUDANAND A MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 7 | CRLMP/2578/20 | CRLMP/2578/20 | BITAS | OTHERS. AGE OF PETNR BE |

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| | 23 | 23 | KUMAR SWAIN | RECONCILED AS PER AFFIDAVIT OTHERS. PAGE 6 NOT SIGNED BY ADVOCATE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 8 | WA/3214/2023 | WA/3214/2023 | TARUN PATNAIK, A.S.C. | OTHERS. LIST OF DATES & EVENTS NOT PROPERLY ALPHABETICALLY PAGINATED. |
| 9 | CRLA/1383/2023 | CRLA/1383/2023 | S.S.RAY (2) | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 | CRLREV/684/2023 | CRLREV/684/2023 | GAUTAM DAS | OTHERS. NOT PROPERLY ADDRESSED. OTHERS. PAGE 35 IS NOT LEGIBLE. OTHERS. ODIA DOCUMENTS FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | WP(C)/43084/2023 | WP(C)/43084/2023 | MANORANJAN PADHI | OTHERS. ADDRESS TO HONBLE COURT NOT PROPER 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | CRLMC/5404/2023 | CRLMC/5404/2023 | ASOK MOHANTY | OTHERS. ANNEX-1, PAGE-104,111 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO |

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| | | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | WP(C)/42357/20 23 | WP(C)/42357/20 23 | MILLON KUMAR | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 | WP(C)/42025/20 23 | WP(C)/42025/20 23 | ASIT KUMAR DASH | OTHERS. NOT PROPERLY ADDRESSED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 | WP(C)/42114/20 23 | WP(C)/42114/20 23 | DILLIP KUMAR MOHAPATRA | OTHERS. ADDRESS TO HONBLE COURT NOT PROPER 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | WP(C)/41417/20 23 | WP(C)/41417/20 23 | KUNAL KUMAR SWAIN | OTHERS. PETITION NOT PROPERLY ADDRESSED TO THE HONOURABLE COURT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 | WP(C)/43048/20 23 | WP(C)/43048/20 23 | SIDDHARTH PRASAD MISHRA | OTHERS. DEFICIT AUTHENTICATION FEE OF RS 8.20 /- TO BE PAID OTHERS. C.T NOT ADDRESSED PROPERLY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF |

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| | | | | TRANSLATED COPY NOT FILED |
| 18 | WP(C)/43085/20 23 | WP(C)/43085/20 23 | DILLIP KUMAR MOHAPATRA | OTHERS. NOT PROPERLY ADDRESSED IN MAIN PETITION AS WELL AS IA 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 19 | WP(C)/43078/20 23 | WP(C)/43078/20 23 | DILLIP KUMAR MOHAPATRA | OTHERS. NOT PROPERLY ADDRESSED IN I.A. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 20 | WP(C)/42651/20 23 | WP(C)/42651/20 23 | SATYAJIT BEHERA | OTHERS. PETN. NOT PROPERLY ADDRESSED TO THE HONBLE COURT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 21 | WP(C)/42800/20 23 | WP(C)/42800/20 23 | UMA CHARAN MISHRA | OTHERS. C.T NOT ADDRESSED PROPERLY OTHERS. PARA 1 OF THE PETITION NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE |

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| | | | | CERTIFICATE NOT FURNISHED. |
| 22 | ABLAPL/15528/2023 | ABLAPL/15528/2023 | AGASTI KANUNGO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 23 | WP(C)/42715/2023 | WP(C)/42715/2023 | BIKASH MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 24 | ABLAPL/15527/2023 | ABLAPL/15527/2023 | DIPTIREKHA NANDA | OTHERS. NOT PROPERLY ADDRESSED TO THE HONBLE COURT. OTHERS. NEAT LEGIBLE COPY OF PAGE - 6 & 7 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 25 | WP(C)/43232/2023 | WP(C)/43232/2023 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 26 | WP(C)/41988/2023 | WP(C)/41988/2023 | UPENDRA KUMAR SAMAL | OTHERS. PAGE 22 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT |

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| | | | | FILED. |
| 27 | WP(C)/41996/20 23 | WP(C)/41996/20 23 | UPENDRA KUMAR SAMAL | OTHERS. PAGE 28 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | WP(C)/41997/20 23 | WP(C)/41997/20 23 | UPENDRA KUMAR SAMAL | OTHERS. PAGE 18 NOT NEAT OTHERS. PAGE 24 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 29 | WP(C)/41987/20 23 | WP(C)/41987/20 23 | UPENDRA KUMAR SAMAL | OTHERS. PAGE 23 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 30 | WP(C)/42851/20 23 | WP(C)/42851/20 23 | RAMA KRISHNA BISOI | OTHERS. C.T NOT ADDRESSED PROPERLY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 31 | WP(C)/42858/20 23 | WP(C)/42858/20 23 | RAMA KRISHNA BISOI | OTHERS. C.T NOT ADDRESSED PROPERLY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 32 | WP(C)/41999/20 23 | WP(C)/41999/20 23 | AMBUJA BANDHU PARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | WP(C)/42854/20 23 | WP(C)/42854/20 23 | RAMA KRISHNA BISOI | OTHERS. SERIAL NO. OF PARAGRAPHS NOT CORRECTLY FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 34 | WP(C)/42856/20 23 | WP(C)/42856/20 23 | RAMA KRISHNA BISOI | OTHERS. PAGE 34 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 35 | ABLAPL/15526/ 2023 | ABLAPL/15526/ 2023 | BHAWANI SANKAR PANIGRAHI | OTHERS. OHBAM WELFARE FUND OF RS 50/- NOT PAID. OTHERS. SYNOPSIS & DATE CHART NOT FILED. 4. AFFIDAVIT/VERIFICATION NOT PROPER. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCE PTED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 36 | BLAPL/14669/2 023 | BLAPL/14669/2 023 | SUDHANSU SEKHAR DASH | OTHERS. NOT PROPERLY ADDRESSED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR |

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| | | | | NON FILING OF TRANSLATED COPY NOT FILED |
| 37 | BLAPL/14670/2023 | BLAPL/14670/2023 | JUGALA KISHORE PANDA | OTHERS. PAGE 15,16,17,18 NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 38 | WP(C)/43081/2023 | WP(C)/43081/2023 | MIHIR KANTA RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 39 | BLAPL/14667/2023 | BLAPL/14667/2023 | SUDHANSU SEKHAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR |

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| | | | | NON FILING OF TRANSLATED COPY NOT FILED |
| 40 | BLAPL/14671/2023 | BLAPL/14671/2023 | BIJAY KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 41 | CRLMC/5400/2023 | CRLMC/5400/2023 | SATYAJIT MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 42 | WP(C)/43218/2023 | WP(C)/43218/2023 | SHASHI BHUSAN JENA | OTHERS. ANNEX 1 NOT LEGIBLE OTHERS. PETITION NOT PROPERLY ADDRESSED TO THE HONOURABLE COURT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 43 | WP(C)/43221/2023 | WP(C)/43221/2023 | SHASHI BHUSAN JENA | OTHERS. LETTER NO. MENTIONED IN THE INDEX & PETITION UNDER ANNEX 5 NOT TALLY TO ANNEX 5 AS ANNEXED 6. RECEIPT SHOWING SERV.COPY TO |

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| | | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 44 | WP(C)/43219/20 23 | WP(C)/43219/20 23 | SHASHI BHUSAN JENA | OTHERS. PETITION NOT PROPERLY ADDRESSED TO THE HONOURABLE COURT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | WP(C)/43079/20 23 | WP(C)/43079/20 23 | MIHIR KANTA RATH | 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 46 | WP(C)/43071/20 23 | WP(C)/43071/20 23 | MIHIR KANTA RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |

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| 47 | WP(C)/43199/20 23 | WP(C)/43199/20 23 | DIBYA CHARAN SWAIN | OTHERS. S.R SHALL BE MADE AFTER FILING OF ANNX WITH CORRECT PAGINATION 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 48 | WP(C)/43072/20 23 | WP(C)/43072/20 23 | BIREN SANKAR TRIPATHY | OTHERS. HCBA WELFARE FEE NOT PAID IN V.NAMA OTHERS. PAGE 10 NOT LEGIBLE |
| 49 | WP(C)/43069/20 23 | WP(C)/43069/20 23 | MIHIR KANTA RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 50 | WP(C)/42962/20 23 | WP(C)/42962/20 23 | BIREN SANKAR TRIPATHY | OTHERS. HCBA WELFARE FEE NOT PAID IN V.NAMA 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 51 | ABLAPL/15529/ 2023 | ABLAPL/15529/ 2023 | TAPAS KUMAR ACHARYA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | WP(C)/42401/20 23 | WP(C)/42401/20 23 | PRASANTA KUMAR MAHALI | OTHERS. PUT UP FOR S.R AFTER PAGEMARK OF |

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| | | | | INDEX |
| 53 | WP(C)/42742/20 23 | WP(C)/42742/20 23 | PRADEEP KUMAR MISHRA | OTHERS. PAGE 13 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 54 | CRLA/1418/202 3 | CRLA/1418/202 3 | DAYANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 55 | WP(C)/42700/20 23 | WP(C)/42700/20 23 | PRADEEP KUMAR MISHRA | OTHERS. HCBA WELFARE FEE NOT PAID IN V.NAMA OTHERS. PAGE 11,12 & 14 NOT NEAT & LEGIBLE OTHERS. PETITION NOT PROPERLY ADDRESSED TO THE HONOURABLE COURT |
| 56 | BLAPL/14657/2 023 | BLAPL/14657/2 023 | SOUMYA RANJAN DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 57 | WP(C)/42699/20 23 | WP(C)/42699/20 23 | PRADEEP KUMAR MISHRA | OTHERS. PAGE 10 & 13 NOT NEAT & LEGIBLE OTHERS. PETITION NOT PROPERLY ADDRESSED TO THE HONOURABLE COURT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 58 | WP(C)/42740/20 23 | WP(C)/42740/20 23 | PRADEEP KUMAR MISHRA | OTHERS. PAGE 13 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO |

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| | | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 59 | WP(C)/42741/20 23 | WP(C)/42741/20 23 | PRADEEP KUMAR MISHRA | OTHERS. PAGE 13 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 60 | BLAPL/14668/2 023 | BLAPL/14668/2 023 | ASHOK KUMAR DAS | OTHERS. NOT PROPERLY ADDRESSED. 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 27. PETITIONS/APPEALS/APPLICATION NOT IN PROPER FONT/NOT IN PROPER FONT SIZE 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED |

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| | | | | WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 61 | BLAPL/14660/2023 | BLAPL/14660/2023 | JNYANANANDA PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 62 | BLAPL/14658/2023 | BLAPL/14658/2023 | SATYABRATA PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 63 | WP(C)/42703/2023 | WP(C)/42703/2023 | PRADEEP KUMAR MISHRA | OTHERS. PAGE 10,11 & 13 NOT NEAT & LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 64 | BLAPL/14665/2023 | BLAPL/14665/2023 | DEBASIS MISHRA | OTHERS. LAA FEE RS. 10/- NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 65 | BLAPL/14662/2023 | BLAPL/14662/2023 | SUDHANSU SEKHAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR |

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| | | | | NON FILING OF TRANSLATED COPY NOT FILED |
| 66 | WP(C)/42702/20 23 | WP(C)/42702/20 23 | PRADEEP KUMAR MISHRA | OTHERS. C.T NOT ADDRESSED PROPERLY OTHERS. PAGE 13 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 67 | BLAPL/14664/2 023 | BLAPL/14664/2 023 | ACHYUTANA NDA PATTANAİK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 68 | BLAPL/14663/2 023 | BLAPL/14663/2 023 | SURYAKANT A DWIBEDI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | WP(C)/42014/20 23 | WP(C)/42014/20 23 | SAROJ KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 70 | BLAPL/14666/2 023 | BLAPL/14666/2 023 | RAJIV KUMAR MAHANTA | OTHERS. OHBAM WELFARE FUND OF RS 50/- NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | BLAPL/14661/2 023 | BLAPL/14661/2 023 | BIKRAM KESHARI RAJ | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 72 | BLAPL/14659/2 | BLAPL/14659/2 | SOUMYA | 6. RECEIPT SHOWING |

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| | 023 | 023 | RANJAN DAS | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 73 | WP(C)/43073/20 23 | WP(C)/43073/20 23 | MIHIR KANTA RATH | OTHERS. HCBWA FEE OF RS 50 /- NOT PAID |
| 74 | WP(C)/42943/20 23 | WP(C)/42943/20 23 | JAJATI KESHARI KHUNTIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 75 | WP(C)/42947/20 23 | WP(C)/42947/20 23 | JAJATI KESHARI KHUNTIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 76 | WA/3122/2023 | WA/3122/2023 | AJODHYA RANJAN DAS, A.G.A. | OTHERS. NOT PROPERLY ADDRESSED TO THE HONBLE COURT. |
| 77 | WP(C)/42988/20 23 | WP(C)/42988/20 23 | SAMEER KUMAR DAS | OTHERS. PAGE 20 & 21 NOT LEGIBLE OTHERS. DATE MENTIONED IN THE INDEX & PETITION UNDER ANNEX 9 NOT TALLY TO ANNEX 9 AS ANNEXED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 78 | WP(C)/42997/20 23 | WP(C)/42997/20 23 | SAMEER KUMAR DAS | OTHERS. PAGE 18,20,35,39,41 TO 43 NOT NEAT & PAGE 40 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 79 | WA/2911/2023 | WA/2911/2023 | JYOTI RANJAN DEO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | WP(C)/42000/20 23 | WP(C)/42000/20 23 | UMAKANTA SAHOO | OTHERS. C.T NOT ADDRESSED PROPERLY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 81 | WP(C)/41995/20 23 | WP(C)/41995/20 23 | ASIT KUMAR JENA | OTHERS. RS 50 /- HOLOGRAM NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 82 | WP(C)/43202/20 23 | WP(C)/43202/20 23 | DEBASIS TRIPATHY | OTHERS. PAGE 25 NOT NEAT OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED OTHERS. LETTER NO. NOT TALLY IN ANNX 1 AS PER INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 83 | WP(C)/43207/20 23 | WP(C)/43207/20 23 | BISWA MOHAN PATTANAİK 2 | OTHERS. NEAT COPY OF PAGES 15 TO 20,22,25 TO 27 TO BE FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 84 | WA/3223/2023 | WA/3223/2023 | TARUN | OTHERS. ALPHABETICAL |

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| | | | PATNAIK, A.S.C. | PAGINATION OF LIST OF DATES AND EVENTS IS NOT CORRECT |
| 85 | WA/3225/2023 | WA/3225/2023 | TARUN PATNAIK, A.S.C. | OTHERS. LIST OF DATES & EVENTS NOT CORRECTLY ALPHABETICALLY PAGINATED. |
| 86 | WP(C)/43209/20 23 | WP(C)/43209/20 23 | ABHAYA KUMAR PARIDA | OTHERS. PAGE 9 & 13 NOT NEAT OTHERS. REPRESENTATION VIDE ANNX 6 NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 87 | WA/3222/2023 | WA/3222/2023 | TARUN PATNAIK,A.S. C | OTHERS. ALPHABETICAL PAGINATION OF LIST OF DATES AND EVENTS IS NOT CORRECT OTHERS. REFERENCE CERTIFICATE NOT FURNISHED |
| 88 | WA/2925/2023 | WA/2925/2023 | JYOTI RANJAN DEO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 89 | WP(C)/43213/20 23 | WP(C)/43213/20 23 | ABHAYA KUMAR PARIDA | OTHERS. REPRESENTATION DATE VIDE ANNX 3 NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | WA/2940/2023 | WA/2940/2023 | JYOTI | 6. RECEIPT SHOWING |

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| | | | RANJAN DEO | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 91 | WA/2941/2023 | WA/2941/2023 | JYOTI RANJAN DEO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 92 | WP(C)/43225/20 23 | WP(C)/43225/20 23 | MAHENDRA KUMAR SAHOO | OTHERS. PAGE 13,14,19 & 24 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICA TION |
| 93 | WP(C)/43235/20 23 | WP(C)/43235/20 23 | PRAMOD KUMAR KWANR | OTHERS. PAGE 9 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 94 | WP(C)/43236/20 23 | WP(C)/43236/20 23 | MIHIR SEKHAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 95 | WP(C)/42093/20 23 | WP(C)/42093/20 23 | HRUDANAND A | 6. RECEIPT SHOWING SERV.COPY TO |

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| | | | MOHAPATRA | AG/CG/IT/CT/ETC.NOT FILED. |
| 96 | WP(C)/42019/20 23 | WP(C)/42019/20 23 | BAIDHAR SAHOO | OTHERS. C.T NOT ADDRESSED PROPERLY |
| 97 | WP(C)/42095/20 23 | WP(C)/42095/20 23 | SUBAS CHANDRA DAS | OTHERS. PAGE 10,11,12,13 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 98 | WP(C)/42004/20 23 | WP(C)/42004/20 23 | SATYABRATA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 99 | WP(C)/42088/20 23 | WP(C)/42088/20 23 | GOURI KUMAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 100 | WP(C)/42090/20 23 | WP(C)/42090/20 23 | DIPTI RANJAN BHOKTA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 101 | WP(C)/42784/20 23 | WP(C)/42784/20 23 | ULLASH CHANDRA MOHANTY | OTHERS. C.T NOT ADDRESSED PROPERLY OTHERS. PAGE 11 & 12 NOT NEAT OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED. |

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| 10 2 | WP(C)/43032/20 23 | WP(C)/43032/20 23 | LAXMIKANT A MOHANTY | OTHERS. PAGE 33 TO 37 NOT NEAT OTHERS. PETITION NOT PROPERLY ADDRESSED TO THE HONOURABLE COURT |
| 10 3 | CRLA/1404/202 3 | CRLA/1404/202 3 | SWARUP KUMAR PATNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16. PETITION/APPEAL NOT IN TIME 24. LIMITATION NOT IN TIME / EXPIRED. |
| 10 4 | CRLA/1405/202 3 | CRLA/1405/202 3 | MANAS KUMAR CHAND | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 5 | CRLA/1417/202 3 | CRLA/1417/202 3 | DAYANANDA MOHAPATRA | OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 6 | WP(C)/43007/20 23 | WP(C)/43007/20 23 | LAXMIKANT A MOHANTY | OTHERS. PAGE 63 TO 68 NOT NEAT & LEGIBLE OTHERS. C.C CASE NO. MENTIONED IN THE PETITION AT PAGE 11 UNDER ANNEX 14 NOT TALLY TO ANNEX 14 AS ANNEXED |
| 10 7 | CRLA/1416/202 3 | CRLA/1416/202 3 | RAKESH KUMAR ROUTRAY | OTHERS. PUT UP FOR FURTHER S.R. AFTER FILING OF C. COPY/ FREE COPY OF IMPUGNED |

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| | | | | JUDGEMENT. |
| 10 8 | WP(C)/41992/20 23 | WP(C)/41992/20 23 | UPENDRA KUMAR SAMAL | OTHERS. PAGE 22 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 9 | WP(C)/41990/20 23 | WP(C)/41990/20 23 | UPENDRA KUMAR SAMAL | OTHERS. PAGE 23 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 0 | WP(C)/41731/20 23 | WP(C)/41731/20 23 | KUNAL KUMAR SWAIN | OTHERS. C.T NOT ADDRESSED PROPERLY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 1 | WP(C)/41994/20 23 | WP(C)/41994/20 23 | UPENDRA KUMAR SAMAL | OTHERS. PAGE 22 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 2 | WP(C)/42737/20 23 | WP(C)/42737/20 23 | JAGAJIBAN PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE |

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| | | | | PETITION/APEAL/APPLICATION |
| 11 3 | WP(C)/41986/20 23 | WP(C)/41986/20 23 | UPENDRA KUMAR SAMAL | OTHERS. ANNEX 4 NOT PROPERLY MARKED AT PAGE 23 OTHERS. PAGE 22 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 4 | WP(C)/43233/20 23 | WP(C)/43233/20 23 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 5 | WP(C)/43224/20 23 | WP(C)/43224/20 23 | SHASHI BHUSAN JENA | OTHERS. PAGE 15,16,18 NOT LEGIBLE OTHERS. PETITION NOT PROPERLY ADDRESSED TO THE HONOURABLE COURT |
| 11 6 | WP(C)/42745/20 23 | WP(C)/42745/20 23 | SUSANTA KUMAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 7 | CONTC/9483/20 23 | CONTC/9483/20 23 | KRISHNA CHANDRA SAHU | 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 8 | WP(C)/43204/20 23 | WP(C)/43204/20 23 | KUNAL KUMAR SWAIN | OTHERS. PAGE 19 NOT NEAT OTHERS. COPY OF ORDER NO. 6199 DTD 21.10.2020 VIDE ANNEX 6 NOT FILED |

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| | | | | <p>AS MENTIONED IN PRAYER 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>17. REFERENCE CERTIFICATE NOT FURNISHED.</p> <p>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICA TION</p> |
| 11 9 | WP(C)/43064/20 23 | WP(C)/43064/20 23 | BRAJA MOHAN SARANGI | <p>OTHERS. EXECUTANT HAS NOT SIGNED IN V.NAMA OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> |
| 12 0 | WP(C)/43066/20 23 | WP(C)/43066/20 23 | BRAJA MOHAN SARANGI | <p>OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED</p> |
| 12 1 | WA/3221/2023 | WA/3221/2023 | TARUN PATNAIK, | OTHERS. 2ND COPY OF CAVEAT PETITION NOT |

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| | | | A.S.C. | FILED |
| 12 2 | RSA/540/2023 | RSA/540/2023 | JAGAJIBAN PRADHAN | OTHERS. DEFICIT COURT FEE OF RS 0.25 /- TO BE PAID OTHERS. CODE NOT INDICATED |
| 12 3 | WP(C)/42738/20 23 | WP(C)/42738/20 23 | JAGAJIBAN PRADHAN | OTHERS. PAGE 85 & 87 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICA TION |
| 12 4 | WP(C)/42859/20 23 | WP(C)/42859/20 23 | SIDHESWAR MALLIK | OTHERS. PAGE 9 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 5 | WP(C)/43001/20 23 | WP(C)/43001/20 23 | PRAMODA KUMAR DASH | OTHERS. DATE MENTIONED IN INDEX AND PETITION NOT TALLY WITH THE ANNEX 16 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | WP(C)/41984/20 | WP(C)/41984/20 | UPENDRA | OTHERS. PAGE 20 IS NOT |

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| 6 | 23 | 23 | KUMAR SAMAL | NEAT OTHERS. PAGE 23 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 7 | CRLA/1419/202 3 | CRLA/1419/202 3 | DAYANANDA MOHAPATRA | OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED. OTHERS. PAGE 2 MARKED TWICE OTHERS. PAGE 13 NOT AVAILABLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 8 | WP(C)/41998/20 23 | WP(C)/41998/20 23 | UPENDRA KUMAR SAMAL | OTHERS. PAGE 13 NOT NEAT OTHERS. PAGE 16 IS NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 9 | WP(C)/42536/20 23 | WP(C)/42536/20 23 | SATYA NARAYAN MISHRA 4 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 0 | WP(C)/42843/20 23 | WP(C)/42843/20 23 | JAJATI KESHARI KHUNTIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 13 | WP(C)/42958/20 | WP(C)/42958/20 | JAJATI | 6. RECEIPT SHOWING |

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| 1 | 23 | 23 | KESHARI KHUNTIA | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 2 | WP(C)/42091/20 23 | WP(C)/42091/20 23 | AMIYA KUMAR MOHANTY A | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 13 3 | WP(C)/42244/20 23 | WP(C)/42244/20 23 | ASHOK KUMAR MOHAPATRA | OTHERS. C.T NOT ADDRESSED PROPERLY OTHERS. PAGE 54 & 55 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 4 | GUAP/16/2023 | GUAP/16/2023 | PRAVAT KUMAR MUDULI | OTHERS. LAA STAMP OF RS 10/- NOT PAID IN V.NAMA OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED OTHERS. CODE NOT CORRECTLY INDICATED OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED |
| 13 5 | WP(C)/42542/20 23 | WP(C)/42542/20 23 | GOPAL KRISHNA BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 6 | WP(C)/42517/20 23 | WP(C)/42517/20 23 | SHAKTI PRASAD PANDA,A.G.A | 8. CAUSE TITLE NOT IN ORDER. |
| 13 7 | WP(C)/42570/20 23 | WP(C)/42570/20 23 | PRONOY MOHANTY | OTHERS. SYNOPSIS AND LIST OF DATES & EVENTS ARE NOT FILED. 6. RECEIPT SHOWING |

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| | | | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 138 | WP(C)/42577/2023 | WP(C)/42577/2023 | PRANOY MOHANTY | OTHERS. SYNOPSIS AND LIST OF DATES & EVENTS ARE NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 139 | RSA/545/2023 | RSA/545/2023 | PRABODHA CHANDRA NAYAK | OTHERS. VALUATION OF THE SUIT NOT MENTIONED CORRECTLY IN APPEAL MEMO 3. AUTHENTICATION FEE IS DEFICIENT. |
| 140 | WP(C)/42848/2023 | WP(C)/42848/2023 | SIDHARTHA DAS | OTHERS. PAGE 16 IS NOT LEGIBLE. OTHERS. DATE OF ANNEX-4 MENTIONED IN THE INDEX |

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| | | | | & PETN NOT TALLY TO ANNEX-4 AS ANNEXED |
| 14 1 | WP(C)/42871/20 23 | WP(C)/42871/20 23 | AMITABH PRADHAN | OTHERS. C.T NOT ADDRESSED PROPERLY OTHERS. ANNX 1 & 2 NOT PROPERLY INDEXED 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 14 2 | CRLMP/2608/20 23 | CRLMP/2608/20 23 | BISWARANJA N MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 3 | CRLMP/2605/20 23 | CRLMP/2605/20 23 | DEBA KUMAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 4 | CRLMP/2604/20 23 | CRLMP/2604/20 23 | BASUDEV PUJARI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 5 | WP(C)/42892/20 23 | WP(C)/42892/20 23 | PRASANTA KUMAR NANDA | OTHERS. AGE OF PETNR DIFFERS FROM THE AGE OF THE DEPONENT IN C.T |
| 14 6 | WP(C)/42573/20 23 | WP(C)/42573/20 23 | PRONOY MOHANTY | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING |

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| | | | | <p>SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p> |
| 14 7 | WP(C)/42580/20 23 | WP(C)/42580/20 23 | PRONoy MOHANTY | <p>OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p> |
| 14 8 | CRLMC/5437/20 23 | CRLMC/5437/20 23 | MANAS CHAND | <p>OTHERS. ANNEXURE A & B NOT INDEXED.</p> <p>OTHERS. ANNEX-3 NOT PROPERLY PAGINATED</p> <p>OTHERS. NOT PROPERLY ADDRESSED TO THE HONBLE COURT.</p> <p>4. AFFIDAVIT/VERIFICATION NOT PROPER.</p> <p>6. RECEIPT SHOWING SERV.COPY TO</p> |

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| | | | | AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 14 9 | CRLMC/5454/20 23 | CRLMC/5454/20 23 | KULDEEP MOHANTY | OTHERS. ANNEXURE A & B NOT INDEXED. OTHERS. COPY OF ORDER PASSED IN CONNECTED CRLMC NO. 2445/2021 NOT FILED. 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 15 0 | CRLMC/5470/20 23 | CRLMC/5470/20 23 | MANAS KUMAR CHAND | OTHERS. ANNEXURE A & B NOT INDEXED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 1 | WP(C)/41725/20 23 | WP(C)/41725/20 23 | KRUSHNA CHANDRA DASH | OTHERS. ADDRESS TO HONBLE COURT NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 2 | CMAPL/260/202 1 | CMAPL/260/202 1 | ADV. | OTHERS. COPY OF DISMISSAL ORDER NOT FILED |

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| 15 3 | CMAPL/248/202 1 | CMAPL/248/202 1 | UDIT RANJAN JENA(CENTR AL GOVT. COUNSEL) | OTHERS. COPY OF DISMISSAL ORDER NOT FILED |
| 15 4 | CMAPL/262/202 1 | CMAPL/262/202 1 | ADV. | OTHERS. COPY OF DISMISSAL ORDER NOT FILED OTHERS. PETNRS NOT FURNISHED IN DETAIL IN C.T |
| 15 5 | CMAPL/246/202 1 | CMAPL/246/202 1 | UDIT RANJAN JENA(CENTR AL GOVT. COUNSEL) | OTHERS. COPY OF DISMISSAL ORDER NOT FILED |
| 15 6 | CMAPL/245/202 1 | CMAPL/245/202 1 | UDIT RANJAN JENA(CENTR AL GOVT. COUNSEL) | OTHERS. COPY OF DISMISSAL ORDER NOT FILED |
| 15 7 | CMAPL/247/202 1 | CMAPL/247/202 1 | UDIT RANJAN JENA(CENTR AL GOVT. COUNSEL) | OTHERS. COPY OF DISMISSAL ORDER NOT FILED |
| 15 8 | CMAPL/241/202 1 | CMAPL/241/202 1 | ADV. | OTHERS. COPY OF DISMISSAL ORDER NOT FILED |
| 15 9 | CMAPL/240/202 1 | CMAPL/240/202 1 | ADV. | OTHERS. COPY OF DISMISSAL ORDER NOT FILED OTHERS. PEETNR NO.3 NOT A PARTY IN THE WP(C) |
| 16 0 | CMAPL/255/202 1 | CMAPL/255/202 1 | ADV. | OTHERS. COPY OF DISMISSAL ORDER NOT FILED 5. SECOND COPY OF PETITION NOT FILED. |
| 16 | WP(C)/42999/20 | WP(C)/42999/20 | DR. JITENDRA | OTHERS. DATE OF |

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| 1 | 23 | 23 | KUMAR LENKA | APPOINTMENT OF ORDER DTD 09.02.96 UNDER ANNEX 1 NOT TALLY WITH INDEX AND PARA 3 OF THE PETITION 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 2 | WP(C)/42996/20 23 | WP(C)/42996/20 23 | BIKRAM CHANDRA GHADEI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 3 | WP(C)/43217/20 23 | WP(C)/43217/20 23 | MAHENDRA KUMAR SAHOO | OTHERS. DATE OF ORDER MENTIONED IN THE INDEX & PETITION UNDER ANNEX 7 NOT TALLY TO ANNEX 7 AS ANNEXED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 16 4 | WP(C)/43211/20 23 | WP(C)/43211/20 23 | GYANARANJ AN SETHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 5 | WP(C)/42993/20 23 | WP(C)/42993/20 23 | SAMEER KUMAR DAS | OTHERS. PAGE 11 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY |

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| | | | | MENTIONED |
| 16 6 | WP(C)/42991/20 23 | WP(C)/42991/20 23 | SAMEER KUMAR DAS | OTHERS. PAGE 8 IS NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 16 7 | WP(C)/42027/20 23 | WP(C)/42027/20 23 | RAMA PRASAD DALAI | OTHERS. PAGE 21 TO 23 , 26,27 NOT NEAT & LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICA TION |
| 16 8 | WP(C)/42978/20 23 | WP(C)/42978/20 23 | PRATYUSHA NAIDU | OTHERS. COPY OF REPRESENTATION VIDE ANNX 2 NOT RELATES TO THE PETNR 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 9 | WP(C)/42023/20 23 | WP(C)/42023/20 23 | RAMA PRASAD | OTHERS. NOT PROPERLY ADDRESSED. |

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| | | | DALAI | OTHERS. PAGE 21 TO 27 NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 17 0 | WP(C)/43227/20 23 | WP(C)/43227/20 23 | LINGARAJ SARANGI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 1 | WP(C)/42021/20 23 | WP(C)/42021/20 23 | RAMA PRASAD DALAI | OTHERS. NOT PROPERLY ADDRESSED. OTHERS. PAGE 23 TO 26 NOT NEAT & LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 17 2 | WP(C)/42984/20 23 | WP(C)/42984/20 23 | PRATYUSHA NAIDU | OTHERS. PAGE 10 & 11 NOT LEGIBLE |

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| | | | | OTHERS. COPY OF REPRESENTATION VIDE ANNEX 3 NOT RELATES TO THE PETNR 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 3 | WP(C)/43216/20 23 | WP(C)/43216/20 23 | JAJATI KESHARI KHUNTIA | 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 4 | WP(C)/43229/20 23 | WP(C)/43229/20 23 | LINGARAJ SARANGI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 5 | WP(C)/42026/20 23 | WP(C)/42026/20 23 | RAMA PRASAD DALAI | OTHERS. PAGE 21 TO 23,26 & 27 NOT NEAT & LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 17 6 | WP(C)/42951/20 23 | WP(C)/42951/20 23 | JAJATI KESHARI KHUNTIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT |

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| | | | | FILED. |
| 17 7 | WP(C)/42847/20 23 | WP(C)/42847/20 23 | JAJATI KESHARI KHUNTIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 17 8 | WP(C)/42980/20 23 | WP(C)/42980/20 23 | PRATYUSHA NAIDU | OTHERS. COPY OF REPRESENTATION VIDE ANNX 2 NOT RELATES TO THE PETNR 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 9 | WP(C)/42954/20 23 | WP(C)/42954/20 23 | JAJATI KESHARI KHUNTIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 0 | WP(C)/42845/20 23 | WP(C)/42845/20 23 | JAJATI KESHARI KHUNTIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 18 1 | WP(C)/42024/20 23 | WP(C)/42024/20 23 | RAMA PRASAD DALAI | OTHERS. PAGE 21 TO 23,26 & 27 NOT NEAT & LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 2 | CRLMA/523/20 23 | CRLMA/523/20 23 | S.S.RAY 2 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 18 3 | WP(C)/43222/20 23 | WP(C)/43222/20 23 | PRATAP CHANDRA CHHINCHANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 4 | WP(C)/41902/20 23 | WP(C)/41902/20 23 | SATYA MOHANTY | OTHERS. HCBA FEE OF RS. 50/- NOT PAID. OTHERS. NOT PROPERLY ADDRESSED. OTHERS. SYNOPSIS & DATE CHART NOT MARKED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 5 | WP(C)/43210/20 23 | WP(C)/43210/20 23 | AKSHAYA KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 6 | WP(C)/41971/20 23 | WP(C)/41971/20 23 | AMRIT MISHRA | OTHERS. NOT PROPERLY ADDRESSED. OTHERS. SYNOPSIS & DATE CHART NOT PAGE MARKED OTHERS. DATE CHART NOT ATTESTED BY THE LD. COUNSEL 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 7 | WP(C)/41906/20 23 | WP(C)/41906/20 23 | SARBESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT |

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| | | | | FURNISHED. |
| 18 8 | WP(C)/42097/20 23 | WP(C)/42097/20 23 | AUROVINDA MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 9 | WP(C)/43230/20 23 | WP(C)/43230/20 23 | LINGARAJ SARANGI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 0 | CRLMP/2603/20 23 | CRLMP/2603/20 23 | MD. G.MADANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 1 | WP(C)/43234/20 23 | WP(C)/43234/20 23 | DIPTI RANJAN MOHAPATRA | OTHERS. PAGE 23 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 2 | CRLA/1403/202 3 | CRLA/1403/202 3 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 3 | CRLA/1402/202 3 | CRLA/1402/202 3 | DIGAMBAR SETHI | OTHERS. CODE NOT CORRECTLY INDICATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 4 | CMAPL/178/202 3 | CMAPL/178/202 3 | ADV | OTHERS. COPY OF DISMISSAL ORDER NOT FILED 5. SECOND COPY OF |

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| | | | | PETITION NOT FILED. |
| 19 5 | CRLA/1400/202 3 | CRLA/1400/202 3 | DAYANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 6 | CRLA/1401/202 3 | CRLA/1401/202 3 | DAYANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 7 | RSA/567/2023 | RSA/567/2023 | DEVI PRASAD DASH | OTHERS. VALUATION OF APPEAL NOT MENTIONED IN MEMO OF SECOND APPEAL OTHERS. DATE OF APPLICATION AS 13.12.23 AND THE COPY WAS READY ON 11.1.23 .DISCREPANCY TO BE RECONCILED FOR THE PURPOSE OF CALCULATION OF LIMITATION 1. COURT FEE IS DEFICIENT. |
| 19 8 | WP(C)/42092/20 23 | WP(C)/42092/20 23 | DIPTI RANJAN BHOKTA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 9 | WP(C)/42822/20 23 | WP(C)/42822/20 23 | KAPILA CHARAN NAYAK | OTHERS. DEFICIT COURT FEE OF RS 1 /- & ADHESIVE STAMP OF RS 29 /- TO BE PAID IN AFFIDAVIT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT |

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| | | | | PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 200 | WP(C)/42836/2023 | WP(C)/42836/2023 | PRANAYANE E DASMOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 201 | WP(C)/42835/2023 | WP(C)/42835/2023 | PRANAYANE E DASMOHAPATRA | OTHERS. LEGIBLE COPY OF PAGE 8 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT |

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| | | | | NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 20 2 | CRLA/1420/202 3 | CRLA/1420/202 3 | DAYANANDA MOHAPATRA | OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |